

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-II

Item No. 201
75/241-242/ND/2019
COMP. APPL/404/2020

IN THE MATTER OF:

M/s. Amanpreet Singh BAWA

... Applicant/Petitioner

Vs.

M/s. Satkar Logistics Pvt. Ltd. & Anr.

... Respondent

Under Section: 241-242

Order delivered on 11.09.2020

CORAM:

**SHRI. CH. MOHD.SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

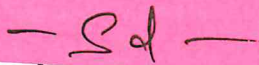
PRESENT:

For the Applicant

: Mr. Ketan Madan, Mr. Himanshu Harbola, Adv.

ORDER

Renotify this case on 16th September, 2020



**(L.N. GUPTA)
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**